

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/3078 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D.Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 23th July, 2021.

Sub:- Casual leave.

Ref:- Your letter No. DJKA/5122/2021 Dated 20th July, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.07.2021 and 27.07.2021 along with station leave permission, w.e.f. the morning of 24.07.2021 till the evening of 27.07.2021, has been granted.

The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/3079/A, dated 23-07-2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

